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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025, I.A. 2642/2026

NAYARA ENERGY LIMITED .....Plaintiff

Through: Mr. Anurag Gupta, Mr. Krishnakant Dwivedi, Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendant

Through: Mr. Sumit Pushkar, Mr. Gaurav Sharma, Ms. Roshni Srivastava, Advs. for D-1.

CORAM:
JOINT REGISTRAR (JUDICIAL) SH. KISHOR KUMAR (DHJS)

O R D E R

% 30.01.2026

Matter is taken up through physical hearing as well as video conferencing.

I.A. 2642/2026 (u/O VIII Rule 1 R/w Sec. 151 CPC filed by defendant no.1)

This I.A. has already disposed off by the Hon'ble Court vide order dated 27.01.2026. The Registry is directed not to list this I.A. again.

Be fixed for further proceedings on 21.04.2026, date already fixed.

KISHOR KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)

JANUARY 30, 2026/SM

This is a digitally signed order.
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